

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Insolvency) No. 232 of 2020

IN THE MATTER OF:

Renu Shukla (partner)

...Appellant

Versus

Varun Beverages Ltd.

...Respondent

Present:

Appellant : Mr. Satish Kumar Advocate

Respondent:

ORDER

25.02.2020 Due to paucity of time, the matter could not be taken up. One week's time is granted to file Reply Affidavit.

Post the matter For Admission '(After Notice)' on **27th March, 2020.**

(Justice Venugopal M.)
Member (Judicial)

(V.P.Singh)
Member (Technical)

(Alok Srivastava)
Member(Technical)

sr/nn